

(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA 2276/98

New Delhi this the 28th day of May, 1999.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri N. Sahu, Member (A)

In the matter of

Sh. Dilbar Bhengra
S/O late Sh. Martin Bhengra,
Director (Archaeology Offg. - Ad hoc)
Archaeological Survey of India,
Janpath, New Delhi.

..Applicant

(By Advocate Shri Surat Singh)

Versus

1. The Director General
Archaeological Survey of India,
Janpath, New Delhi.
2. Secretary,
Union Public Service Commission,
Shahjahan Road, New Delhi.
3. Secretary,
Ministry of Human Resources Development
(Department of Culture)
Govt. of India, Shastri Bhawan,
New Delhi.
4. Dr. R. C. Aggarwal
Offg. Ad-hoc Director (Project & Museum)
Archaeological Survey of India,
Janpath, New Delhi.
5. Sh. Hari Majhi,
Offg. Ad-hoc Director (Antiquity)
Archaeological Survey of India,
Janpath, New Delhi.
6. Dr. K. P. Poonacha
Superintending Archaeological Survey of
India, Janpath, New Delhi.
7. Dr. Amarendra Nath,
Offg. Ad-hoc Director (Institute)
Institute of Archaeology,
Archaeological Survey of India,
24, Tilak Marg, New Delhi.

.. Respondents

(By Advocate Sh. R. P. Aggarwal, for the official
respondents)

(By Advocate Sh. T. R. Kakkar for the official
respondents 4-7)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

After hearing the learned counsel for the parties

for some time, Shri Surat Singh, learned counsel for the applicant seeks permission to withdraw the OA.

2. Permission to withdraw the OA is granted. Accordingly OA 2276/98 is dismissed as withdrawn.


(N. Sahu)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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